

1	2
2011-12	259.29
2012-13	257.13
2013-14*	263.20

*As per Second Advance Estimates released on 14.02.2014.

Failure to repay loan taken by NAFED

2970. SHRI SANJAY RAUT: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that National Agricultural Cooperative Marketing Federation of India (NAFED) took loans from various nationalized banks during 2003-06 and failed to repay; and

(b) if so, the reasons therefor and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TARIQ ANWAR): (a) and (b) NAFED has reported that the organization had undertaken tie-up business with 62 private parties on Public Private Partnership (PPP) mode, during the period 2003-04 to 2005-06. Under this PPP mode, NAFED had borrowed funds from several banks, which could not be repaid, due to default in payment by tie-up parties. As such, the bank loans of Rs. 1964 crores have become overdue, as on 31.03.2013. Further, NAFED has incurred huge losses due to interest burden on the funds stuck in tie-up advances resulting in negative net worth of Rs. 146 crores, as on 31.03.2013. The said tie-up business of NAFED was undertaken on its own, without any policy and/or financial approval of the Government.

Diversification of crops

2971. SHRIMATI KANIMOZHI: Will the Minister of AGRICULTURE be pleased to state:

(a) the details of action taken by Government on crop diversification during last three years;

(b) the amount of funds disbursed for crop diversification;

(c) the details of steps taken and funds spent on crop diversification, State-wise; and

(d) whether there is any recommendation on enhancing the same in Tamil Nadu, the details thereof?